

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2634
ANSWERED ON 27.12.2018

GROUND WATER AQUIFER MAPPING

2634. SHRI KALIKESH N. SINGH DEO

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Aquifer Mapping, as proposed in the Twelfth Five Year Plan has been initiated for obtaining information on ground water quality in each aquifer, its monitoring, extent of contamination and availability of safe aquifers for supply of drinking water and if so, the details thereof;
- (b) if not, the reasons for the delay and the time by which the proposed plan is to be put into action; and
- (c) the details of additional ground water observation wells proposed to be drilled for this purpose, if any?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) The National Aquifer Mapping and Management Programme (NAQUIM) was initiated as a part of the Ground Water Management and Regulation scheme in the XII Plan. The programme has been taken up with the objectives to delineate the aquifers; characterize the aquifers including quality of ground water in the aquifers and develop plans for ground water management. Based on the information obtained from periodic monitoring of ground water quality and aquifer mapping studies, major contaminations reported in various parts of the country has been documented. State-wise ground water contamination as obtained from the above studies is given at **Annexure**. No additional ground water observation wells are proposed to be drilled only for the purpose of monitoring of ground water contamination.

ANNEXURE

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 2634 to be answered in Lok Sabha on 27.12.2018 regarding “Ground Water Aquifer Mapping”.

S. No.	State/ UT	Salinity (EC above 3000 micro mhos/ cm) (EC : Electrical Conductivity)	Fluoride (above 1.5 mg/l)	Nitrate (above 45 mg/l)	Arsenic (above 0.01 mg/l)	Iron (above 1mg/l)	Lead (above 0.01 mg/l)	Cadmium (above 0.003 mg/l)	Chromium (above 0.05 mg/l)
1	Andhra Pradesh	12	12	13	3	7			
2	Telangana	8	10	10	1	8	2	1	1
3	Assam		9		19	18			
4	Arunachal Pradesh					4			
5	Bihar		13	10	22	19			
6	Chhattisgarh	1	19	12	1	17	1	1	1
7	Delhi	7	7	8	2		3	1	4
8	Goa					2			
9	Gujarat	21	22	24	12	10			
10	Haryana	18	21	21	15	17	17	7	1
11	Himachal Pradesh			6	1				
12	Jammu & Kashmir		2	6	3	9	3	1	
13	Jharkhand		12	11	2	6	1		
14	Karnataka	29	30	29	2	22			
15	Kerala	4	5	11		14	2		1
16	Madhya Pradesh	18	43	51	8	41	16		
17	Maharashtra	25	17	30		20	19		
18	Manipur		1		2	4			
19	Meghalaya		1			6			
20	Nagaland		1			1			
21	Odisha	17	26	28	1	30			1
22	Punjab	10	19	21	10	9	6	8	10
23	Rajasthan	30	33	33	1	33	3		
24	Tamil Nadu	28	25	29	9	2	3	1	5
25	Tripura					4			
26	Uttar Pradesh	13	34	59	28	15	10	2	3
27	Uttarakhand			4		5			
28	West Bengal	6	8	5	9	16	6	2	2
29	Andaman & Nicobar	1				2			
30	Daman & Diu	1		1	1				
31	Puducherry			1					
	Total	Parts of 249 districts in 18 States & UTs	Parts of 370 districts in 23 States & UTs	Parts of 423 districts in 23 States & UTs	Parts of 152 districts in 21 States & UTs	Parts of 341 districts in 27 States & UTs	Parts of 92 districts in 14 States	Parts of 24 districts in 9 States	Parts of 29 districts in 10 States